

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00047/2020
IN
ORIGINAL APPLICATION NO. 170/00763/2019**

DATED THIS THE 09TH DAY OF JUNE, 2021

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from his residence at Bangalore)**

Shri. Rajendra Katti
Programme Executive (Retd)
aged about 61 years
S/o Gopala Katti
No. 250-B, 57th Cross
3rd Block, Rajajinagar Bangalore - 560010.

○ .Applicant

(None for the applicant)

Vs.

1. Union of India,
Represented by its Secretary,
Min. of Information and Broadcasting
AqWing, Shastry Bhavan
New Delhi . 110001.
2. The Chief Executive Officer
Prasar Bharati, 1 %6+Tower
Doordarshan Bhavan,
Copernicus Marg
Mandi House, New Delhi . 110001.
3. The Director General,
All India Radio
Akashwani Bhavan
Parliament Street
New Delhi- 110001 (Cadre Controlling Authority).

4. The Director General,
Doordarshan, Doordarshan Bhavan,
Copernicus Marg,
Mandi House,
New Delhi- 110002
5. The Dy. Director General/HOO
Doordarshan, Doordarshan Kendra
J.C. Nagar, Bangalore- 560006.
6. The Pay & Accounts Officer,
Doordarshan Kendra
Swamy Sivananda Salai
Chennai-5.

o .Respondents

(By Shri. M V Rao, Senior Panel Counsel . through video conference.)

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, Shri. M V Rao, learned counsel for the review applicants/respondents wishes to withdraw the Review Application.

2. Accordingly, the Review Application is dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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